

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:3162  
ANSWERED ON:15.03.2011  
STAFF QUARTERS FOR CRPF PERSONNEL  
McLeod Smt. Ingrid

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether some staff quarters/office units are being constructed for the Central Reserve Police Force (CRPF) personnel in the State of Chhattisgarh;
- (b) if so, the details of the project and the total expenditure likely to be incurred;
- (c) whether tenders have been floated in a transparent manner; and
- (d) if so, the details of contracting firms to which the said work has been allotted and the penalty clause incorporated in case of delay?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) & (b): Yes Madam, the Government has sanctioned residential and office accommodation in the State of Chattisgarh for Central Reserve Police Force (CRPF) including Commando Battalion for Resolute Action (CoBRA). The details are at Annexure-I.

(c) & (d): The construction work related to office and residential accommodation for CRPF personnel at Bilaspur (Chattisgarh) has been allotted to Central Public Works Department (CPWD), which is a Government organization. The construction work of CoBRA at Jagdalpur has been allotted to National Building Construction Corporation Limited (NBCC), in consultation with MoUD under the provisions of General Financial Rules 126(4). NBCC is a Public Sector Undertaking under the Ministry of Urban Development (MoUD). A Memorandum of Understanding has been executed by CRPF with NBCC which has a provision for penalty in case of delays.